

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

Customs Appeal No. 10771 of 2021

[Arising out of OIA-AHM-CUSTM-000-APP-408-412-20-21 dated 19/11/2020 passed by Commissioner of CUSTOMS-AHMEDABAD]

MEGHMANI INDUSTRIES LTD

Plot No. 27, Phase I, GIDC Industrial Estate,
Vatva, Ahmedabad,
Gujarat

.....Appellant

VERSUS

C.C.-AHMEDABAD

Custom House,
Near All India Radio, Navrangpura,
Ahmedabad,
Gujarat

.....Respondent

APPEARANCE:

Shri S. Bissa, Advocate for the Appellant

Shri Himanshu P. Shrimali, Superintendent for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 04.12.2023

DATE OF DECISION: 09.01.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10760 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**